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G.Murahari vs. UOI

ADMISSION SL.NO.2  
OA 943/12  
By Advocate-Mr.A.Kanungo  
By Advocate-Mr.T.Rath

Date-9.5.2013

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

By filing a Memo dated 7.5.2013, Shri A.Kanungo, learned counsel for the applicants prays for withdrawal of this O.A. with liberty to file a better O.A. Accordingly, the O.A. is allowed to be withdrawn with liberty to file a better O.A.

Shri T.Rath, learned Standing Counsel for the Railways is present and heard.

  
MEMBER(A)

  
MEMBER(J)